NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 101(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. Deefax Radio Adv. Respondention.6

2. SOURABH GUPTA ADV. PETITIONERS Jab GM

ORDER

Learned counsel for the petitioner and respondent No. 6 are present. Learned counsel for the petitioner has stated that he has moved an application for the appointment of administrator. Learned counsel for the petitioner shall provide a copy of the said application to the learned counsel representing the other side and the learned counsel representing the other side seeks and is given a week's time finally to file his response to the said application.

List on 24.10.2016.

SGL

(R. Varadharajan)

Member (Judicial)

(Maharaj Krisnan man, ara) Member (Judicial)